

**Visit of J.C.M. to Govt. of India Presses**

**189. SHRI CHANDRADEO PRASAD VERMA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that some representatives of J.C.M. visited various Government presses on Government's expenses under Directorate of Printing;

(b) if so, the details thereof since 1st January, 1978 date-wise, unit-wise and Government's advances involved and rules under which such concession were extended;

(c) whether the advance were timely and duly adjusted and if not the reasons thereof;

(d) whether any useful purpose was served with these visits; and

(e) if so, the reasons thereof?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) Yes, Sir.

(b) The visits of the representatives of the P.C.M. at Government's expenses were of two types. One was visit of the J.C.M. members as Members of a Committee formed by the Departmental Council (JCM) to examine and give its report on a particular issue raised in the Council. The other was visit by leader of the Staff Side of the Printing, Stationery and Publications Wing in the Departmental Council (JCM) to the Government of India Presses for specific purposes under the direction of the Director of Printing. Since 1st January, 1978, members of the Departmental Council (JCM) visited Nasik, Calcutta and Simla on 13th September, 1979, 25th October, 1979 and 4th March, 1980 respectively as members of a Committee formed by the Departmental Council (JCM) to examine and give recommendations on certain matters referred to the Committee. These were official visits and the members were entitled to normal Travelling Allowance|Daily Allow-

ance as admissible under the Rules. As per Rules they were also entitled to T. A. advance for their journey. The T. A. advance is invariably adjusted against the T.A. bill of the individual. Since members belonged to Government of India Presses at Simla, Delhi, Nasik and Calcutta, the details of the advances paid and the adjustments made are not readily available.

In addition, the leader of the Staff Side representing Printing, Stationery and Publications Wing in the Departmental Council (JCM) was required by the Director of Printing to visit Simla on 18th May 1980 and Calcutta on 7th September, 1980 in public interest. Therefore, these two journeys were treated as official journeys and as per the Rules he was paid T.A. advance of Rs 300.00 for journey to Simla and Rs. 600.00 for his visit to Calcutta.

(c) The factual position, as already stated in part (b) is not readily available. The advances paid to the members of the JCM Committee which relate to their journeys in September, 79, October, 79 and March, 80 being quite old would have been adjusted against their T.A. claims as per normal practice.

The Leader of the Staff side who visited Simla and Calcutta in May, 80 and September, 80 respectively has already submitted his T.A. (adjustment) bills on 22nd July, 1980 (in respect of journey to Simla in May, 80) and on 4th October, 1980 (in respect of journey to Calcutta in September, 80). These bills are under scrutiny.

(d) Yes, Sir. The visit of the JCM members was useful as they functioned as a liaison between the management|Government and the Staff. Similarly the visit of the Leader of the Staff Side representing the Printing Stationery and Publications Wing in the Departmental Council (JCM) to the Government of India Press at Simla and Calcutta

were helpful as he functioned as a liaison between the management and the staff at the required occasions by virtue of his being a member of the Joint Consultative Machinery.

(e) Does not arise.

**भारत सरकार के मुद्रणालयों के कर्मचारियों के लिए बोनस**

190. श्री रीत लाल प्रसाद वर्मा : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने रेल, रक्षा तथा कुछ अन्य विभागों से जुड़ा रक्षा तथा कुछ अन्य विभागों में काम करने वाले कर्मचारियों को उत्पादिता में जुड़ा हुआ बोनस देने का निर्णय किया है परन्तु भारत सरकार के मुद्रणालयों में काम करने वाले कर्मचारियों पर इस सम्बन्ध में विचार नहीं किया है ;

(ख) क्या यह सच है कि भारत सरकार मुद्रणालय अलीगढ़ को मुख्यतया डाक-घर विभाग की आवश्यकताएं पूरी करनी होती है ;

(ग) क्या भारत सरकार मुद्रणालय अलीगढ़ के सभी कर्मचारियों ने एक मांगपत्र पर हस्ताक्षर करके उसे बोनस दिये जाने हेतु मंत्रालय को भेजा है , और

(घ) यदि हां, तो क्या सरकार का विचार अलीगढ़, पटना तथा अन्य मुद्रणालयों के कर्मचारियों को प्रोत्साहन के रूप में उत्पादिता से जुड़ा हुआ बोनस देने का है ?

**संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :** (क) जी, हां ।

(ख) जी, हां ।

(ग) जी, हां ।

(घ) यह प्रस्ताव इस मंत्रालय में विचाराधीन है । यह निर्णय जब कभी भी यदि किया गया तो यह इस मंत्रालय के अधीन भारत सरकार के सभी मुद्रणालयों पर लागू होगा । फिर भी यह कहा जाता है कि पटना में इस समय भारत सरकार का कोई मुद्रणालय नहीं है ।

**Food for Work Programme in Andaman and Nicobar Islands**

191. SHRI MANORANJAN BHAKTA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) when the Food for Work scheme was introduced in Andaman and Nicobar Islands and how much rice/wheat has been sanctioned by the Government of India;

(b) whether Andaman and Nicobar Administration has asked for material cost under the said scheme;

(c) if so, when and what action has been taken;

(d) the quantity of rice supplied to the workers under the Food for Work scheme at Port Blair, Tehsil Rangat, Tehsil Fararganj, Tehsil Diglipur, Tehsil Mayabunder and Little Andaman Tehsil, respectively; and

(e) if there is any discrepancy, the reasons thereof from Tehsil to Tehsil?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The implementation of Food for work Programme in Andaman and Nicobar Islands started in the year 1979-80. The allocation releases made to the Union Territory Administration during the years 1979-80 and 1980 are as under:—

	1979-80	1980-81
Quantity allocated	(M.Ts.) 550	1050
Quantity released	(M.Ts.) 175	750